

HIGH COURT, CALCUTTA  
APPELLATE SIDE

NOTIFICATION

No. 5952-RG.

Dated, Calcutta, the 15<sup>th</sup> April, 2009

Applications are invited from the members of the West Bengal Judicial Service belonging to the cadre of Civil Judge (Sr. Division) having not less than 5 years qualifying service for filling up some posts of Higher Judicial Service in the rank of District Judge by promotion strictly on the basis of merits through limited competitive examination of such Judicial Officers other than District Judges as mentioned in clause (b) of sub-rule (1) of Rule 6 of the West Bengal Judicial (Conditions of Service) Rules, 2004. The Panel will be prepared for filling up 55 vacant posts but the number may vary consequent upon the result of pending Writ Petition (Civil) No. 46/2007 filed by the West Bengal Judicial Service Association and Malik Mazhar Sultan Case (C.A. NO. 1867/2006 ) and without any prejudice to the rights of the officers claimed therein.

The details of the time schedule for such examination will be available in our website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

**BY ORDER,**

Sd/-

**(SHYAMAL KANTI CHAKRABARTI)**  
**REGISTRAR GENERAL,**  
**HIGH COURT, CALCUTTA.**